

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5149 OF 2007

BEFORE THE REGISTRAR M.K. HANJURA

DIRECTOR, CBI & ORS.

Appellant (s)

VERSUS

M.V. RAMANAIAH

Respondent(s)

Date: 25/01/2011

This Appeal was called on for hearing today.

For Appellant(s)

Dr. Monika Gusain, Adv.
Mr. P. Parmeswaran, Adv.

For Respondent(s)

Mr. N. Rajaraman, Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the appellants is present.

Nemo for the respondent.

Registry shall process the matter for pre-final
hearing.

List again on 10.3.2011.

(M.K.HANJURA)
REGISTRAR